

(10)

Dated 14/2/91

Counsel of both sides Present
By consent - adjourned to
19/6/91 for hearing.

T. C. Reddy

(M. J.)

M. Y. Priolkar

(M. A.)

Date: 19.6.91

Mr. D. V. Gangul for the
applicant and Mr. Subodh Joshi
for the respondents.

This case is adjourned
to 3rd July, 1991 as the respondents
could not produce the records
available with them.

Respondents shall
~~produce~~ produce the record
that date.

(M. Y. PRIOLKAR) (U. C. SRIVASTAVA)
M. A. V. C.

Dated 3/7/91

Heard both sides counsel.
They have concluded
their arguments. SO to
3/7/91 for judgement

P. S. Chaudhuri (G. Sreedharan Nair)
M. A. (V. C.)